CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 19 9 JAN 1904

APPLICATION NO(s) 138 of 1993.

APPLICANTS: A. Narayana Rai

v/RESPONDENTS:Officer-In-Charge,CTRI Research Station, Hunsur, Karnataka & Ors.

TO.

- 1. Sri.T.B.Kiran Kumar, Advocate, No.18, First Main Road, Gandhinagar, Bangalore-9.
- The Officer-in-Charge, Central Tobacco Research Institute Station, Hunsur-571105, Karnataka.
- 3. Sri.M.S.Padmarajaiah, Central Govt.Stng.Counsel, High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 15-12-1993.

DEPUTY REGISTRAR OF JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.138/93.

THIS THE 15TH DAY OF DECEMBER 1993.

SHRI JUSTICE P.K. SHYAMSUNDAR ... VICE CHAIRMAN
SHRI V. RAMAKRISHNAN ... MEMBER (A)

Sri A. Narayana Rai, Central Tobacco Research, Station, Hunsur 571 105.

Applicant

(Advocate By Sri T.B. Kiran Kumar)

Vs.

- Officer-in-Charge, CTRI Research Station, Hunsur - 571 105, Karnataka.
- Central Tobacco Research Institute, Rajamundry 533 105, Andhra Pradesh.
- Director General,
 Indian Council of
 Agricultural Research,
 New Delhi 110 001.

Respondents

(Advocate By Shri M.S. Padmarajaiah) Central Govt. Sr. Standing Counsel.

DRDER

Shri Justice P.K. Shyamsundar, Vice Chairman.

The learned standing counsel points out that the controversy herein is similar to the one which this Tribunal disposed off the case in 0.A.No.490/92 on 26.7.1993. Accordingly, following the said decision we give a direction to the respondent department to consider the case of the applicant for extending to him the benefit of the judgment of the Hyderabad Bench in

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O.A.No.541/88, dated 27.12.1989. We also direct the department should on its own accord such benefits to similarly situated employees without driving them to the Tribunal. We hope, the department will bear this in mind for action in future.

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Sd-

(V.RAMAKRISHNAN) MEMBER (A) (P.K. SHYAMSUNDAR) VICE CHAIRMAN

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S.C. Shawhar

SEDITOR OFFICER (TO)
CENTRAL ADMITTERATIVE UNIDERSAL

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BANGALORE